

**Central Administrative Tribunal
Principal Bench**

OA-2401/2015

New Delhi, this the 27th day of March, 2018

Hon'ble Mr. Uday Kumar Varma, Member (A)

Bishan Singh, Waterman,
Aged about 39 years,
S/o Sh. Bhonta Ram,
R/o Village Dudhola, PO Bhagola,
Distt. Palwal, Haryana. ... Applicant

(None present)

Versus
UOI & Ors. Through

1. The Secretary,
Ministry of Personnel, Public Grievances,
& Pension, North Block, New Delhi.
2. The Director,
Central Bureau of Investigation,
CBI Headquarters, CGO Complex,
Lodhi Road, New Delhi.
3. The Superintendent of Police,
CBI/SIC.II,
CGO Complex, Block B-V,
Lodhi Road, New Delhi-110003.... Respondents

(through Sh. Hanu Bhaskar)

ORDER (ORAL)

None for the applicant even on second call. So was the case on the last date of hearing i.e., 24.01.2018. It seems that the applicant has lost interest in pursuing this matter and therefore, it seems appropriate that the OA may be dismissed in default and for non-prosecution.

**(Uday Kumar Varma)
Member (A)**

/ns/